

**NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
BENGALURU BENCH, BENGALURU, HELD ON 11.12.2019

PRIORITY CAUSE LIST – 1

PRESENT: 1. Hon'ble Member (J), Shri Rajeswara Rao Vittanala
2. Hon'ble Member (T), Shri Ashutosh Chandra

CP/CA No.	Purpose	Sec	Name of Petitioner	Petitioner Advocate	Name of Respondent	Respondent Advocate
CP(IB) No. 389/BB/2019	For admission	Sec 7 of I&B code 2016	M/s Skylark Ithaca Buyers Welfare Association	Joshua H Samuel, Advocate	M/s Skylark Mansions Pvt Ltd	

ADVOCATE FOR PETITIONER/s:

JOSHUA-H-SAMUEL
CHRISTOPHER E
98440 68311

ADV JOD
Petitioner's

ADVOCATE FOR RESPONDENT/s:

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ORDER

Heard Shri Joshua H. Samuel along with Shri Christopher E., learned Counsel for the Petitioner. None appeared for the Respondent.

Post the case on **02.01.2020**.

Member (T)

Krishna

Verified

Court Officer

Member (J)